

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **16.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:**

**HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER TECHNICAL)**

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**IN THE MATTER OF** : Kerala State Electronics Development  
Corporation Ltd.  
Vs  
Titanium Tantalum Products Ltd.

**MAIN PETITION NUMBER** :TCP/413/IB/2017

**(IA/MA) APPLICATION NUMBERS**

IA/2321(CHE)/2023

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**ORDER**

Present: Shri. Kasturi Raman H., Ld. Counsel for the Applicant.  
Shri. V. Bhatri Narayan, Ld. Counsel for the Respondent.

At joint request, list this application for **Physical Hearing on 28.05.2024.**

**Sd/-**

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

**Sd/-**

**SANJIV JAIN  
MEMBER (JUDICIAL)**

vs